CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF CAPITAL INDIA FINANCE LIMITED

(FORMERLY KNOWN AS "BHILWARA TEX-FIN LIMITED)

Registered Office: - 129, Transport Centre, Rohtak Road, Punjabi Bagh, New Delhi - 110035

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer M/s Trident Holding LLP having its registered office situated at B-4, Second Floor, Defence Colony, New Delhi-110024, pursuant to and in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined

The shareholders of Capital India Finance Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

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S. No	Activity	Original Schedule Days & Dates	Revised Schedule Days & Dates
1.	Date of Public Announcement	Thursday, August 24, 2017	Thursday, August 24, 2017
2.	Date of publication of detailed public statement	Friday, September 01, 2017	Friday, September 01, 2017
3.	Filing of the draft Letter of Offer to SEBI	Friday, September 08, 2017	Friday, September 08, 2017
4.	Last date for a competitive offer(s)	Friday, September 22, 2017	Friday, September 22, 2017
5.	Identified Date*	Wednesday, October 04, 2017	Friday, November 03, 2017
6.	Date by which final Letter of Offer will be dispatched to the Public Shareholders	Wednesday, October 11, 2017	Friday, November 10, 2017
7.	Last date for revising the Offer Price/ number of shares.	Friday, October 13, 2017	Tuesday, November 14, 2017
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Monday, October 16, 2017	Wednesday, November 15, 2017
9.	Date of Publication of Offer Opening Public Announcement	Tuesday, October 17, 2017	Thursday, November 16, 2017
10.	Date of commencement of Tendering Period (Offer opening date)	Wednesday, October 18, 2017	Friday, November 17, 2017
11.	Date of Expiry of Tendering Period (Offer closing date)	Friday, November 03, 2017	Thursday, November 30, 2017
12.	Last Date of communicating rejection / acceptance and payment of consideration for applications accepted / return of unaccepted share certificates / credit of unaccepted equity shares to demat account.	Friday, November 17, 2017	Friday, December 15, 2017

^{*}The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

The Acquirer accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirer



D & A FINANCIAL SERVICES (P) LIMITED

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Date: November 08, 2017 Place: New Delhi